

(c) whether workers' representatives have referred this matter to the Centre; and

(d) if so action taken by Government?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) to (d). A representation has recently been received from the National Federation of Indian Road Transport Workers, New Delhi complaining *inter alia* regarding the scheme of consolidated allowance. The matter is being examined.

#### A.I.R. Stations in Madras State

**3826. Shri Dharmalingam:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether State Government or the public of Madras have requested Central Government to change the term 'Akasvani' into 'Vanoli' in the A.I.R. Stations in Madras State; and

(b) if so, the action taken thereon?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath):** (a) and (b). There is a demand by a section of the people in Madras State for changing the name 'Akashvani' into the Tamil word 'Vanoli'. The term 'Akashvani' is the standard Indian language equivalent of the term 'All India Radio' and is used in all Indian language broadcasts. This was formerly the call sign in Kannada of the former Mysore Radio. Government have no objection to the use of any other word to connote 'radio' which may be current in the regional language for regional or local purposes and instructions already exist in this regard. Accordingly the word 'Vanoli' is being used by the Tiruchi and Madras Stations of All India Radio, wherever appropriate, in their announcements. The State Government have also been consulted in the matter.

#### Export of Tobacco

**3827. Shri Kolla Venkaiah:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of different varieties of tobacco exported by the State

Trading Corporation in 1959-60, 1960-61 and 1961-62 to different countries;

(b) the amount earned thereby in different years and from different countries separately;

(c) the order received by the State Trading Corporation for different varieties of tobacco from different countries this year; and

(d) how State Trading Corporation is purchasing tobacco either from growers or traders to fulfil the orders?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a)

Year	Country	Variety & Quantity
1959-60	U.S.S.R.	44,80,358 lbs. of Flue-cured Virginia Tobacco
Do.	Japan	6,45,777 lbs. of Sun-cured country Tobacco.
1960-61	U.S.S.R.	42,71,35 lbs. of Flue-cured Virginia Tobacco.
1961-62	Do.	39,7600 lbs. of Flue-cured Virginia Tobacco.
Do.	Belgium	2,400 lbs. of Bright PL redried strips.

(b) The values of the exports effected by STC corresponding to the table above are respectively Rs. 32,75,497, Rs. 4,99,861, Rs. 28,71,742, Rs. 23,46,440 and Rs. 16,333.

(c) A contract has been concluded with M/s. Razno export of USSR for a quantity of 2025 tons of all grades of Flue-Cured Virginia Tobacco.

(d) Supplies to fulfil this order are procured from authorised packers, allocations to whom are made on the basis of their past performance and the stocks estimated to be held by them. Allocations have been made this year to 27 parties.